GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 195 TO BE ANSWERED ON THE 31ST JULY, 2018

USE OF CHEMICAL FERTILIZERS AND INSECTICIDES

*195. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण ½ãâ"ããè be pleased to state:

- (a): whether the Government is aware that chemical fertilizers and insecticides used for increasing agricultural productivity in the country are very hazardous and harmful and if so, the details thereof;
- (b): whether the Government is considering to stop the use of such hazardous chemical fertilizers and insecticides;
- (c): if so, the details thereof; and
- (d): the steps being taken by the Government to control the use of such hazardous chemical fertilizers and insecticides?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½ãâ¨ããè (SHRI RADHA MOHAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 195 DUE FOR REPLY ON 31ST JULY, 2018.

(a) to (c): The Registration Committee, constituted under Section 5 of the Insecticides Act, 1968 registers pesticides after considering its efficacy and safety to human beings, animals and environment. Pesticides used as per the approved label claims and leaflets are unlikely to cause any harm. In addition, technical reviews are carried out from time to time to assess the safety of pesticides for their continued use. Based on which, the Ministry inter alia, has banned 28 pesticides and 4 pesticides formulation for manufacture, import and use in the country and restricted the use of 13 pesticides. The details are at Annexure I. Further, the Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) had constituted an expert committee under the Chairmanship of Anupam Verma in July 2013, to review 66 pesticides. The recommendation of the Committee is at Annexure II. Considering the recommendation of Expert Committee as accorded by the Registration Committee, the Ministry of Agriculture & Farmers Welfare had invited objections and suggestions from the public/stakeholders on banning/phasing out of 18 pesticides. The details are at Annexure III. In response to which, the Ministry has received various objections and suggestions. Keeping in view of which, a committee has been constituted to review the received objections and suggestions.

There is no harmful effect of chemical fertilizers with recommended doses and its judicious use on the soil. The Ministry is propagating, inter alia, soil test based balanced and integrated nutrient management through conjunctive use of both inorganic and organic sources to improve soil health and quality.

(d): The Department of Agriculture, Cooperation and Farmers Welfare has established 35 Central Integrated Pest Management Centres (CIPMCs) across the Country. These CIPMCs, inter alia, conduct Farmers Field Schools (FFSs) to sensitize farmers on Integrated Pest Management (IPM) approach, and safe and judicious use of chemical pesticides as a last resort as per approved labels and leaflets. In the last three years, a total of 2045 FFSs have been organized, sensitizing 61350 farmers.

In addition, the Department of Agriculture, Cooperation and Farmers Welfare has established National Institute of Plant Health Management (NIPHM) as an autonomous body. The National Institute of Plant Health Management is mandated to promote environmentally sustainable Plant Health Management practices in diverse and changing agro-climatic conditions, Bio security & Incursion Management through capacity building programmes for farmers and State Agriculture/Extension functionaries.

Furthermore, the State Governments through various forums such as Zonal Conferences and National Conference are requested to exhort their extension functionaries to educate and impart training to farmers on efficacious and sustainable pest management strategies and approaches.

The Ministry has initiated Soil Health Card Scheme in 2015. These Soil Heath Cards provides information to farmers on nutrient status of their soil along with recommendation on appropriate dosage of nutrients for improving soil health and its fertility. In addition, under Soil Health Management Scheme, financial assistance is provided to the States for setting up of mechanized fruit/vegetable market waste/agrowaste compost production unit and also for state of art liquid/carrier based bio fertilizer production units.

LIST OF PESTICIDES WHICH ARE BANNED, REFUSED REGISTRATION AND RESTRICTED IN USE

I. PESTICIDES / FORMULATIONS BANNED IN INDIA

Pesticide	Pesticides Banned for manufacture, import and use.		
1.	Aldicarb		
2.	Aldrin		
3.	Benzene Hexachloride		
4.	Calcium Cyanide		
5.	Chlorbenzilate		
6.	Chlordane		
7.	Chlorofenvinphos		
8.	Copper Acetoarsenite		
9.	Dibromochloropropane		
10.	Dieldrin		
11.	Endrin		
12.	Ethyl Mercury Chloride		
13.	Ethyl Parathion		
14.	Ethylene Dibromide (EDB)		
15.	Heptachlor		
16.	Lindane (Gamma-HCH)		
17.	Maleic Hydrazide		
18.	Menazon		
19.	Metoxuron		
20.	Nitrofen		
21.	Paraquat Dimethyl Sulphate		
22.	Pentachloro Nitrobenzene (PCNB)		
23.	Pentachlorophenol		
24.	Phenyl Mercury Acetate		
25.	Sodium Methane Arsonate		
26.	Tetradifon		
27.	Toxaphene (Camphechlor)		
28.	Trichloro acetic acid (TCA)		
	formulations banned for import, manufacture and use		
1.	Carbofuron 50% SP		
2.	Methomyl 12.5% L		
3.	Methomyl 24% formulation		
4.	Phosphamidon 85% SL		
	e / Pesticide formulations banned for use but continued to manufacture		
for expo			
1.	Captafol 80% Powder		
2.	Nicotin Sulfate		

II.PESTICIDES REFUSED REGISTRATION

S.No.	Name of the Pesticides
1	2,4, 5-T
2	Ammonium Sulphamate
3	Azinphos Ethyl
4	Azinphos Methyl
5	Binapacryl
6	Calcium Arsenate
7	Carbophenothion
8	Chinomethionate (Morestan)
9	Dicrotophos
10	EPN
11	Fentin Acetate
12	Fentin Hydroxide
13	Lead Arsenate
14	Leptophos (Phosvel)
15	Mephosfolan
16	Mevinphos (Phosdrin)
17	Thiodemeton / Disulfoton
18	Vamidothion

III.PESTICIDES RESTRICTED FOR USE IN THE COUNTRY

S.No.	Name of the Pesticides	Details of Restriction
1	Aluminium Phosphide	The Pest Control Operations with Aluminium Phosphide may be undertaken only by Govt./Govt. undertakings / Govt. Organizations / pest control operators under the strict supervision of Govt. Experts or experts whose expertise is approved by the Plant Protection Advisor to Govt. of India except Aluminium Phosphide 15 % 12 g tablet and Aluminum Phosphide 6 % tablet. [RC decision circular F No. 14-11(2)-CIR-II (Vol. II) dated 21-09-1984 and G.S.R. 371(E) dated 20 th may 1999]. ¹ Decision of 282 nd RC held on 02-11-2007 and, ² Decision of 326 th RC held on 15-02-2012. The production, marketing and use of Aluminium Phosphide tube packs with a capacity of 10 and 20 tablets of 3 g each of Aluminium Phosphide are banned completely .(S.O.677 (E) dated 17 th July, 2001)
2	Captafol	The use of Captafol as foliar spray is banned. Captafol shall be used only as seed dresser. (S.O.569 (E) dated 25 th July, 1989) The manufacture of Captafol 80 % powder for dry seed treatment (DS) is banned for use in the country except manufacture for export. (S.O.679 (E) dated 17 th July, 2001)
3	Cypermethrin	Cypermethrin 3 % Smoke Generator, is to be used only through Pest Control Operators and not allowed to be used by the General Public. [Order of Hon,ble High Court of Delhi in WP(C) 10052 of 2009 dated 14-07-2009 and LPA-429/2009 dated 08-09-2009]
4	Dazomet	The use of Dazomet is not permitted on Tea. (S.O.3006 (E) dated 31 st Dec, 2008)

5		Diazinon is banned for use in agriculture except for household
	Diazinon	use. (S.O.45 (E) dated 08 th Jan, 2008)
6	Dichloro Diphenyl Trichloroethane (DDT)	The use of DDT for the domestic Public Health Programme is restricted up to 10,000 Metric Tonnes per annum, except in case of any major outbreak of epidemic. M/s Hindustan Insecticides Ltd., the sole manufacturer of DDT in the country may manufacture DDT for export to other countries for use in vector control for public health purpose. The export of DDT to Parties and State non-Parties shall be strictly in accordance with the paragraph 2(b) article 3 of the Stockholm Convention on Persistent Organic Pollutants (POPs). (S.O.295 (E) dated 8 th March, 2006) Use of DDT in Agriculture is withdrawn. In very special circumstances warranting the use of DDT for plant protection work, the state or central Govt. may purchase it directly from M/s Hindustan Insecticides Ltd. to be used under expert Governmental supervision. (S.O.378 (E) dated 26 th May, 1989)
7	Fenitrothion	The use of Fenitrothion is banned in Agriculture except for locust control in scheduled desert area and public health. (S.O.706 (E) dated 03 rd May, 2007)
8	Fenthion	The use of Fenthion is banned in Agriculture except for locust control, household and public health. (S.O.46 (E) dated 08 th Jan, 2008)
9	Methoxy Ethyl Mercuric Chloride (MEMC)	The use of MEMC is banned completely except for seed treatment of potato and sugarcane. (S.O.681 (E) dated 17 th July, 2001)
10	Methyl Bromide	Methyl Bromide may be used only by Govt./Govt. undertakings/Govt. Organizations / Pest control operators under the strict supervision of Govt. Experts or Experts whose expertise is approved by the Plant Protection Advisor to Govt. of India. [G.S.R.371 (E) dated 20 th May, 1999 and earlier RC decision]
11	Methyl Parathion	Methyl Parathion 50 % EC and 2% DP formulations are banned for use on fruits and vegetables. (S.O.680 (E) dated 17 th July, 2001) The use of Methyl Parathion is permitted only on those crops approved by the Registration Committee where honeybees are not acting as a pollinator. (S.O.658 (E) dated 04 th Sep., 1992.)
12	Monocrotophos	Monocrotophos is banned for use on vegetables. (S.O.1482 (E) dated 10 th Oct, 2005)
13	Sodium Cyanide	The use of Sodium Cyanide shall be restricted for Fumigation of Cotton bales under expert supervision approved by the Plant Protection Advisor to Govt. of India. (S.O.569(E) dated 25 th July, 1989)

Annexure-II

RECOMMENDATION OF THE EXPERT COMMITTEE WITH RESPECT TO 66 PESTICIDES

S.	Category	No.	Name of the Pesticides
No.		of	
		Pesticides	
1.	I- to be continued	18	Aluminium phosphide, Bifenthrin, Carbosulfan, Chlorfenapyr, Chlorothalonil, Dazomet, Diflubenzuron, Ethofenprox, Fenpropathrin, Iprodione, Kasugamycin, Mepiquat chloride, Metaldehyde, Paraquat dichloride, Pretilachlor, Propargite, Propineb and Zinc phosphide
2.	II- to be reviewed again in 2018, after completion of the recommended studies	27	Acephate, Atrazine, Benfuracarb, Butachlor, Captan, Carbendazim, Carbofuran, Chlorpyriphos, Deltamethrin, Dicofol, Dimethoate, Dinocap, Diuron, 2,4-D, Malathion, Mancozeb, Methomyl, Monocrotophos, Oxyfluorfen, Pendimethalin, Quinalphos, Sulfosulfuron, Thiodicarb, Thiophanate methyl, Thiram, Zineb, Ziram
3.	 III- to be phased out by 2020 No new certificate of registration to manufacture shall be issued after December 2017 No person shall import, manufacture or formulate w.e.f. 1st January 2019 The use shall be completely banned w.e.f.31st December 2020 	6	Alachlor, Dichlorvos, Phorate, Phosphamidon, Triazophos, Trichlorfon
4.	IV- ban to be continued	1	Fenitrothion
5.	V- it's use to be completely banned.	13	Benomyl, Carbaryl, DDT Diazinon, Fenarimol, Fenthion, Linuron, MEMC, Methyl Parathion, Sodium Cyanide, Thiometon, Tridemorph, Trifluralin
6.	VI- not reviewed as it is subjudice	1	Endosulfan

NAMES OF THE PESTICIDES IN THE NOTIFICATION S.O.4212 (E)

S.No.	Name
1.	Benomyl
2.	Carbaryl
3.	Diazinon
4.	Fenarimol
5.	Fenthion
6.	Linuron
7.	MEMC
8.	Methyl Parathion
9.	Sodium Cyanide
10.	Thiometon
11.	Tridemorph
12.	Trifluralin
13.	Alachlor
14.	Dichlorvos
15.	Phorate,
16.	Phosphamidon
17.	Triazophos
18.	Trichlorfon
